

**GOVERNMENT OF INDIA  
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

UNSTARRED QUESTION NO:4687  
ANSWERED ON:08.12.2010  
RESIGNATION BY IAS OFFICERS  
Punia Shri P.L.

**Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

- (a) whether several IAS officers are reported to have resigned from service during the recent past;
- (b) if so, the details thereof and the reasons therefor;
- (c) the total number of resignations submitted by IAS officers as well as those accepted by the Government during the current year; and
- (d) the steps taken by the Government to retain IAS officers in the service?

**Answer**

Minister of State in the Ministry of Planning and Minister of State in the Ministry of Parliamentary Affairs; and Minister of State in the Ministry of Personnel, Public Grievances and Pensions. (SHRI V. NARAYANASAMY)

(a) to (d): In the current year, five cases of resignations of IAS officers, duly recommended by the concerned State Governments on whose cadre they are borne, have been received for acceptance by Central Government. These resignations were actually tendered in the year 2008 and 2009 but have been received for acceptance in the current year.

Out of the five, one officer has given no reason, three officers have cited personal reasons for wanting to resign, and one officer has informed that he wants to work in the areas of e-governance, education, health care, services and internet.

Notifications regarding acceptance of resignations of three IAS officers have been issued. Out of the remaining two officers, one has applied for withdrawal of resignation, and the other is under consideration.

Taking into account the strength of IAS, the number of IAS officers tendering resignations is within normal limits. Government has taken sufficient steps to ensure that IAS officers normally complete their full tenure in service.